

RJD 32/2000
(Case 644/96)
(Case - 116/2000)

This RA may be heard on a
suitable date when this
Bench is available.

M(J)

SKS

I agree
21/9/2001

SKS

SKS

21/9/2001 Shri G.K.Agarwal, counsel for applicant

Reps ^{here}
On the request of Shri Agrawal, list
the case before appropriate
Bench as and when this Bench is
constituted.

SKS

(Lakshman Jha)/M(J) (L.R.K.Prasad)/M(A)

3/9.11.2001

Shri G.K. Agarwal, learned counsel for the applicant

The learned counsel for the applicant
seeks permission to withdraw this R.A. Permission
is accorded. This R.A. is disposed of as withdrawn
by the applicant.

MPS.

(L. Jha) / M(J)

(L.R.K. Prasad)